

HIGH COURT OF JAMMU AND KASHMIR AT SRINGAR
(Office of the Registrar General)

ORDER


No: 152/95

Dated: 29-07-2020

Consequent upon the recommendation of the High Court for acceptance of voluntary retirement of Sh. Zubair Ahmad Raza, Additional District & Sessions Judge, Doda, said Sh. Zubair Ahmad Raza is attached to the Srinagar wing of the High Court till such time the recommendation for his voluntary retirement from service is accepted by the competent authority.

Further, Shri Mehmood Ahmed Choudhary, District Judge, presently attached in the Jammu Wing of the High Court awaiting his further posting, is transferred and posted as Additional District & Sessions Judge, Doda vice Shri Zubair Ahmad Raza.

By Order.


(Jawad Ahmed)
Registrar General

No: 3020-47/95

Dated: 29-07-2020

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of Their Lordships.
3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar
4. Registrar Vigilance, High Court of J&K, Srinagar
5. Registrar Rules, High Court of J&K, Srinagar
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
..... for information.
7. Registrar Computers, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
8. S/Shri _____,
concerned Judicial Officers.
9. Director Finance, High Court of J&K, Srinagar.
10. Assistant Registrars, Accounts, Statistical & Infrastructure Section, High Court Main Wing,
..... for information and necessary action.
11. Order File.


Registrar General